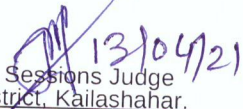


OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of March, 2021.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	184	22	118	15			302	37
Addl. District & sessions Judge kailashahar, Unakoti District.	13	2	93	3			106	5
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	115	25	0	0			115	25
Chief Judicial Magistrate- Cum-Civil Judge(Sr. Division), Unakoti District, Kailashahar.	72	4	321	53	540	79	933	136
Civil Judge(Jr.Division)- Cum-Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	155	24	251	22	586	20	992	66
Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	45	4	128	9	78	0	251	13
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	37	0	166	23	490	21	693	44
Total	621	81	1077	125	1694	120	3392	326

N.B. :- During the month of March, 317 nos. Other Bail Application & 15 nos. Orders on final Reports are instituted and disposed of.

 13/04/21
District & Sessions Judge
Unakoti District, Kailashahar.

No. F.14(A)(71)-DJ/U/M_g/2021/ 2179 /

Dated, Kailashahar,
The 13th April, 2021

Forwarded to the : System Assistant of District & Sessions Judge's Court, Unakoti District, Kailashahar
For necessary compliance.